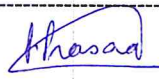
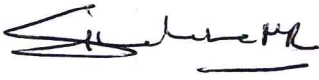


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (CAA) No.12 / BB/ 2017	-	For hearing	230/ 232	FMC India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	PRIYANKA PRASAD 9810704615 PRADEEP NAYAK VARSHA SHIVANAGOWDA Sinchana. M.R	Petitioner  ROC/RD	  

P.T.O.

PCSI for petitioner is present. Smt. M.R. Sinchana, counsel appearing for ROC and RD is present. PCS has filed assessment order copy of the company. Heard him.

List it for orders on 07.11.2017.

MEMBER (J)

MEMBER (T)

— 2 —

PCS for petitioner is present. Smt. M.R. Sinchana, counsel appearing for ROC and RD is present. Heard the PCS.

List it for orders on 13.11.2017.

  
MEMBER (J)

  
MEMBER (J)